

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:213  
ANSWERED ON:18.02.2009  
COMPENSATION FOR KUWAIT WAR VICTIMS  
Angadi Shri Suresh Chanabasappa

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

(a) whether a large number of applications pertaining to compensation for Kuwait war victims are still pending with the Special Cell set up in the Ministry;

(b) if so, the number of applications pending, State-wise; and the steps taken for expeditious payment of compensation to the victims?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

(a) &(b) No.

(c) The Special Kuwait Cell (SKC) had taken comprehensive measures for expeditious settlement of claims of Indian claimants through the UNCC. Due to SKC's vigorous efforts which included widespread publicity, activation of State and District administration in India, effective liaison with UNCC etc., the SKC has successfully completed the settlement of 1.47 lakh valid Indian claims before the UNCC's final deadline of January 2008, A sum of nearly US\$ one billion has been paid to them as a result of this.

The UNCC has now closed its claim disbursement operations and has informed that no further claims are due to Government of India or the Indian claimants.